

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:10

ANSWERED ON:23.02.2010

TERRORIST ATTACKS

Jeyadural Shri S. R.;Naik Dr. Sanjeev Ganesh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the terrorist activities reported in the country and the number of persons killed including civilians and security forces during the year 2009 and the current year, State-wise;
- (b) the perception of the Government about the possible threats from terrorists at present and the level of preparedness to face the same thereof;
- (c) whether there is any proposal to set up a National Counter Terrorism Centre in the country to deal with terrorism;
- (d) if so, the details thereof; and
- (e) the other steps taken by the Government to check terrorist activities including the operation of the National Intelligence Grid?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 10 FOR 23.02.2010.

(a): As per available reports there was no major terrorist attack in the year 2009. One incident of bomb blast occurred on 13.2.2010 in Pune, Maharashtra in which 15 persons were killed.

(b) to (e): The Government has been, on a continuing basis, reviewing threat perceptions and a number of important decisions and measures have been taken. These measures, inter-alia, include augmenting the strength of Central Para- Military Forces; amendment of the CISF Act to enable deployment of CISF in joint venture and private industrial undertakings; establishment of NSG hubs at Chennai, Kolkata, Hyderabad and Mumbai; empowerment of DG, NSG to requisition aircraft for movement of NSG personnel in the event of any emergency; strengthening and re-organizing of Multi-Agency Centre to enable it to function on 24x7 basis for real time collation and sharing of intelligence with other intelligence and security agencies; tighter immigration control, and effective border management through border fencing, flood lighting, deployment of surveillance equipment and coastal security. The Unlawful Activities (Prevention) Act, 1967 has been amended and notified in 2008 to strengthen the punitive measures to combat terrorism. The National Investigation Agency has been constituted under the National Investigation Agency Act, 2008 to investigate and prosecute offences under the Acts specified in the Schedule. As a part of steps to counter terrorists' threats, National Intelligence Grid (NATGRID) is also envisaged.

Further it is proposed to establish the National Counter Terrorism Centre. Suitable steps have been initiated in this regard.